#### GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

## **RAJYA SABHA STARRED QUESTION NO-31**ANSWERED ON – 03/12/2025

#### **FUNDS UNDER SAMAGRA SHIKSHA**

31. Dr. John Brittas:

Will the Minister of EDUCATION be pleased to state:

- (a) total amount of Samagra Shiksha central funding that has been approved, disbursed or withheld for the last three years and as on date, State-wise details thereof;
- (b) central share committed, planned or in principle approved by Central Government under Samagra Shiksha to each of the States during the last three years, State-wise details thereof; and
- (c) specific reasons for the instances of withholding or delay in releasing the Central share for this period, State-wise details thereof?

#### ANSWER

### MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (c): A Statement is laid on the Table of the House.

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# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 31 ANSWERED ON 03.12.2025 ASKED BY DR. JOHN BRITTAS HON'BLE MEMBER OF PARLIAMENT REGARDING FUNDS UNDER SAMAGRA SHIKSHA

(a) to (c): The Department of School Education & Literacy is implementing the Centrally Sponsored Scheme of Samagra Shiksha in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The release of Central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms.

State-wise details of Central Share approved by the Project Approval Board and the Central Share released under Samagra Shiksha for the last three years is at **Annexure**.

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## ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 31 ANSWERED ON 03.12.2025 ASKED BY DR. JOHN BRITTAS HON'BLE MEMBER OF PARLIAMENT REGARDING FUNDS UNDER SAMAGRA SHIKSHA

State/UT-wise details of Central Share approved by the Project Approval Board and the Central Share released under Samagra Shiksha for the last three years and 2025-26

(Rs. in crore)

Sl.No.	Name of the State	2022-23		2023-24		2024-25		2025-26 (as on date)	
		Central share approved	Central share Released	Central share approved	Central share Released	Central share approved	Central share Released	Central share approved	Central share Released
1	A & N Islands	74.02	56.51	95.33	55.28	84.84	60.52	89.39	15.44
2	Andhra Pradesh	1712.59	1503.59	1796.58	1289.41	1732.93	1240.11	1407.72	698.72
3	Arunachal Pradesh	533.70	252.29	596.01	475.03	644.47	575.85	783.23	311.04
4	Assam	2514.60	2080.86	2604.07	1810.47	2883.47	2026.77	3688.07	1181.49
5	Bihar	5018.87	3554.59	5021.33	4241.73	4991.23	4217.81	5896.57	2564.90
6	Chandigarh	124.23	109.79	132.14	116.36	137.21	118.58	148.10	84.27
7	Chhattisgarh	1138.33	828.00	1200.45	776.59	1267.79	830.66	1184.82	276.99
8	DNH and D&D	87.94	64.67	95.37	41.30	98.03	54.63	109.73	39.66
9	Delhi	377.27	221.94	377.84	146.09	566.33	385.39	552.45	121.81
10	Goa	29.86	29.86	30.78	18.75	24.27	16.34	27.71	16.15
11	Gujarat	1371.21	1321.25	1334.74	1132.53	1601.74	1245.54	1435.20	524.36
12	Haryana	963.50	670.21	1015.03	578.80	1076.33	536.44	846.04	136.90
13	Himachal Pradesh	738.08	551.60	686.85	485.97	764.95	526.20	710.74	177.68
14	Jammu & Kashmir	1650.60	364.97	1736.50	865.44	1721.60	823.49	1435.99	0.00
15	Jharkhand	1167.68	1154.52	1252.19	1104.93	1173.86	1074.44	1156.90	269.21
16	Karnataka	1004.94	861.52	954.43	828.09	936.55	868.30	1103.33	517.70
17	Kerala	348.47	178.16	343.34	141.66	428.89	0.00	452.05	92.41
18	Ladakh	123.49	14.89	191.59	52.23	200.99	140.00	226.31	79.31
19	Lakshadweep	7.87	4.33	5.75	1.00	7.42	3.06	8.81	1.70
20	Madhya Pradesh	3727.88	1939.29	3893.33	2981.51	4122.09	3434.71	3750.85	1460.76
21	Maharashtra	1592.90	900.00	1348.01	1001.19	1438.59	1126.25	1431.83	323.00
22	Manipur	494.19	404.76	496.78	257.22	532.01	465.59	596.20	106.16
23	Meghalaya	375.15	375.15	404.96	394.18	398.83	362.83	406.59	144.74
24	Mizoram	323.08	142.68	360.87	274.14	297.99	216.52	332.24	43.26
25	Nagaland	281.05	281.04	333.63	231.25	284.39	211.41	360.20	112.07
26	Odisha	1841.08	1836.67	1963.77	1236.61	1934.80	1672.39	2139.56	782.44
27	Puducherry	19.87	15.28	22.56	12.47	19.74	12.46	21.26	4.37
28	Punjab	719.06	605.05	718.66	331.12	708.78	678.13	861.12	346.59
29	Rajasthan	3452.20	2138.61	3592.34	3202.89	3865.53	3090.65	3345.68	578.93
30	Sikkim	151.76	107.19	168.92	132.61	156.61	122.74	166.42	27.29
31	Tamil Nadu	2117.60	2107.23	2127.65	1876.16	2153.15	0.00	1847.22	450.60
32	Telangana	1143.86	1142.51	1165.57	920.13	1162.72	988.79	1088.27	269.05
33	Tripura	387.41	286.73	440.75	341.33	451.80	420.03	507.42	142.82
34	Uttar Pradesh	6261.80	3819.75	6644.29	4276.45	6976.21	6264.79	5892.43	967.36
35	Uttarakhand	844.44	704.39	727.68	440.57	883.71	646.78	735.38	125.23
36	West Bengal	1773.38	1522.04	1767.48	311.29	1745.80	0.00	1998.39	0.00
	Total	44493.94	32151.94	45647.55	32382.79	47475.67	34458.21	46744.23	12994.38